

NOTICE

Please take notice that Hon'ble Mr. Justice S. Chandrasekhar will sit single at 12:30 P.M. today i.e. on 19.10.2022 and take up the cases listed in Notified Cause List before His Lordship.

By Order,

Sd/-

Dated the 19th October,2022
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Wednesday The 19th October 2022

COURT NO. 5

SINGLE BENCH (BENCH ID-24723)

AT 12:30 PM

HON'BLE MR. JUSTICE S.CHANDRASHEKHAR

Orders

1	Cr.Rev./721/2015	MAINU SINGH AND ANR vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	APP NIRANJAN KR SINHA
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IA NO, 4457/2015 (For MISC.)
CODE OF CRIMINAL PROCEDURE, 1973

Hearing

2	Cr.Rev./613/2015	SWAPNA HALDER vs THE STATE OF JHARKHAND	INDRAJIT SINHA KRISHANU RAY AJAY KUMAR SAH ARPAN MISHRA	PRAVEEN KR APPU NANDA KUMARI BIRENDRA KUMAR VISHWANATH ROY
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IA NO, 67/2017 (For Early Hearing), 3145/2015 (For Stay Of Proceedings)
CODE OF CRIMINAL PROCEDURE, 1973

3	Cr.Rev./626/2015	BIRENDRA PRASAD MEHTA vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH	PRIYADARSHI
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CODE OF CRIMINAL PROCEDURE, 1973

4	Cr.Rev./627/2015	JYOTISH YADAV AND ORS vs THE STATE OF JHARKHAND	RANJAN KUMAR SINGH	APP MANOJ KUMAR SAH VIVEK KUMAR
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CODE OF CRIMINAL PROCEDURE, 1973

5	Cr.Rev./629/2015	MICHEL VIJAY vs THE STATE OF JHARKHAND	PRAN PRANAY LALIT YADAV	APP
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CODE OF CRIMINAL PROCEDURE, 1973

6	Cr.Rev./635/2015	RAM LAKHAN GIRI vs THE STATE OF JHARKHAND	RAJESH KUMAR	APP
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CODE OF CRIMINAL PROCEDURE, 1973

7	Cr.Rev./648/2015	BISHWANATH SINGH vs THE STATE OF JHARKHAND	ASHUTOSH KR SINGH	APP
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CODE OF CRIMINAL PROCEDURE, 1973

8	Cr.Rev./654/2015	YASIR RAJA ALIAS MANJAR vs THE STATE OF JHARKHAND	GOURI DEBI NISITH KR SAHANI	RAM PRAKASH SINGH
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CODE OF CRIMINAL PROCEDURE, 1973

9	Cr.Rev./655/2015	SAKHANDI PRADHAN ALIAS SAKALO PRADHAN vs THE STATE OF JHARKHAND	GOURI DEBI	AMRESH KUMAR
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INDIAN FOREST ACT ,1927

10	Cr.Rev./663/2015	RAJU RAJAK vs THE STATE OF JHARKHAND AND ANR	TARUN KUMAR DEEPAK KR SINHA VIKAS PANDEY	DEB NANDAN RAJAK MUKESH KUMAR DUBEY RAJIV ANAND MITHILESH KUMAR PANDEY RANESH ANAND KUMARI RASHMI SHIV SHANKAR KUMAR MICKY KUMARI
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CODE OF CRIMINAL PROCEDURE, 1973

11	Cr.Rev./667/2015	PREM SINGH vs THE STATE OF JHARKHAND	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE	ASHISH JHA
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CODE OF CRIMINAL PROCEDURE, 1973

12	Cr.Rev./671/2015	MD FARUQUE vs THE STATE OF JHARKHAND AND ANR	MANOJ KUMAR SAH VIVEK KUMAR	APP
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CODE OF CRIMINAL PROCEDURE, 1973

NOTIFIED CASES CAUSELIST COURT NO 5-FOR WEDNESDAY THE 19TH OCTOBER 2022 HIGH COURT OF JHARKHAND, RANCHI - 2 -

13	Cr.Rev./679/2015	KALIM ANSARI vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	MD. IMTIAZ KHAN MD SHAMIM AKHTAR	APP
14	Cr.Rev./691/2015	CHARITAR RAM AND ANR vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	LINA SHAKTI ANURAG KASHYAP	VIJAY KUMAR GUPTA
15	Cr.Rev./694/2015	BIRENDRA SINGH vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	NAGMANI TIWARI KAUSTAV PANDA	SURAJ MOHAN VIJAY KANT DUBEY AMARENDRA KUMAR NAVNEET SAHAY
16	Cr.Rev./708/2015	ROHEN PRADHAN vs THE STATE OF JHARKHAND IA NO, 3750/2015 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973	BIRAT KUMAR SANDIP KR. BURNWAL GAUTAM KUMAR	APP
17	Cr.Rev./728/2015	DASHRATH RAUTIA vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	KRIPA SHANKAR NANDA	SURAJ VERMA
18	Cr.Rev./730/2015	BAGRAI CHAMPIA vs THE STATE OF JHARKHAND ARMS ACT,1959	ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH	APP
19	Cr.Rev./870/2015	MD ZUBAIR vs THE STATE OF JHARKHAND THROUGH C B I CODE OF CRIMINAL PROCEDURE, 1973	RAKESH KUMAR	
wt20	Cr.Rev./642/2015	SUKRA MUNDA vs STATE OF JHARKHAND THROUGH C B I CODE OF CRIMINAL PROCEDURE, 1973	ASHUTOSH KR SINGH	APP